

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.11(14)-HC/2019/17990

Dated, Agartala, the 1<sup>st</sup> October, 2019

**CORRIGENDUM**

**(For Recruitment in Grade-III of Tripura Judicial Service)**

Reference: This Registry's Advertisement No.F.11(14)-HC/2019/10770 dated 08.07.2019 for filling up of 2(two) vacancies in Grade-III of Tripura Judicial Service.

1. Applications are invited from the eligible candidates who have not completed 35 years of age (in case of General candidates) and 38 years of age (in case of Scheduled Tribes and Scheduled Castes candidates) as on the last date fixed for the receipt of applications for filling up of **08(eight) vacancies (UR-4, ST-2, SC-2)** (actual and anticipated) **in Grade-III of Tripura Judicial Service** instead of 02(two) posts as mentioned in the earlier Advertisement dated 08.07.2019. If no suitable candidate of reserved categories is found available, the posts may be filled up by the candidates of UR category as per rules. Intending candidates may apply in prescribed format published on 08.07.2019 in the official website of the High Court of Tripura (<http://thc.nic.in>).
2. **Last date for submission of fresh application is 23.10.2019.** In case of submission of fresh application, age limit of the candidates would be considered as on the last date for submission of application (23.10.2019). Other terms and conditions as per Advertisement dated 08.07.2019 available in the website will remain unchanged.
3. The number of post is subject to increase or decrease.
4. **Candidates who have already applied for the post vide earlier Advertisement dated 08.07.2019, need not submit fresh application.**
5. Date of Preliminary Written Examination is fixed on **24.11.2019 (Sunday).**

  
( S. G. Chattopadhyay )  
**Registrar General**

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.11(14)-HC/2019/ 10770

Dated, Agartala, 8<sup>th</sup> July, 2019

**ADVERTISEMENT**

**(For Recruitment in Grade-III of Tripura Judicial Service)**

Applications are invited from the eligible candidates of Scheduled Tribes categories who have not completed 38 years of age as on the last date fixed for receipt of applications for filling up of **02(two)** vacancies in **Grade-III of Tripura Judicial Service** in accordance with the provisions of the Tripura Judicial Service Rules, 2003 (as amended from time to time) in the scale of pay of ₹27700-770-33090-920-40450-1080-44770/- per month plus other allowances as admissible under the Rules in force.

**If no suitable candidate is found from the Scheduled Tribes categories, the posts may be filled up by the candidates of other category as per Rules.**

Therefore, willing eligible candidates of other category may also apply for these posts.

**Reserved category candidates of other States should apply as general category candidate along with Application fees prescribed for general candidate.**

Applications in Prescribed Format available in the official Website of the High Court of Tripura (<http://thc.nic.in>) along with self attested copies of all certificates/documents, six copies of recent passport size photographs and Bank Draft of ₹500/- (₹250/- in case of reserved category candidates) payable at Agartala in favour of the Registrar General, High Court of Tripura, Agartala should reach the undersigned on or before **29.07.2019**.

**Belated and incomplete applications will be rejected summarily.**

A candidate must be a citizen of India as defined in Articles 5 & 6 of the Constitution of India and must be a holder of Degree in Law from a recognized University established by Law in India.

The candidates shall have to appear in a Preliminary Written Examination (Screening test) of objective questions of 100 marks which will cover General Knowledge, Aptitude, English, Constitution of India, Code of Civil Procedure, Code of Criminal Procedure, Transfer of Property Act, Indian Contract Act, Indian Penal Code, Indian Evidence Act, Law of Torts & local laws of Tripura and General category candidates who obtain 60% or more marks and the candidates of reserved categories who obtain 50% or more marks in the Preliminary Examination shall be eligible for appearing in the Final Written Examination.

Candidates shall have to appear in the Preliminary Written Examination, Final Written Examination and Viva Voce at their own expenses as and when called for. **Mere selection would not per se entitle a candidate to claim appointment.**

Successful candidates in the Final Written Examination shall be called for Interview/Viva Voce. General category candidates who obtain 60% or more marks and candidates of reserved categories who obtain 50% or more marks in the Final Written Examination shall be eligible for Viva voce.



**( S. G. CHATTOPADHYAY )**  
**REGISTRAR GENERAL**  
**HIGH COURT OF TRIPURA,**  
**AGARTALA**

# HIGH COURT OF TRIPURA AGARTALA

## Application for the posts in Grade-III of Tripura Judicial Service

Paste one recent self attested passport size photograph here and submit six more copies with the application.

1. Name (IN BLOCK LETTERS) :
2. Present Address :
3. Father's name :
4. Husband's name (in case of married female candidates) :
5. Home Address :
6. Whether Income Tax Assessee? If so, PAN/GIR No. along with copies of Income Tax return for last three years. :
7. Whether Scheduled Castes OR Scheduled Tribes? If so, a certificate to that effect should be furnished. :
8. Educational qualification with the year of passing, division or class secured in different examinations from HSLC / HSSLC onwards (Copy of LL.B pass certificate should be furnished) :
9. Place of birth & Date of birth (According to school final certificate). :
10. Age as on 29.07.2019 (Copy of the Birth Certificate / HSLC or equivalent examination certificate should be furnished). :
11. Special or other qualifications, if any. :
12. Whether married or unmarried? If married, a declaration to the effect that he/she has not more than one wife/husband living. :

13. Whether any Civil or Criminal :  
proceeding is pending against  
the applicant. If so, details of the  
case no. etc.

14. Contact Number :

15. e-mail id, if any :

**PLACE :**

**DATE :**

**SIGNATURE OF THE CANDIDATE**

**N.B.**

Application stating the above particulars along with the following should reach the office of the Registrar General, High Court of Tripura, Agartala on or before 29.07.2019.

1. The candidates already in Government Services shall apply either through proper channel or attach 'No-Objection Certificate' from his/her employer.
2. Self attested copy of certificate relating to **Degree in Law** granted by recognised University.
3. Self attested copy of School Final/Madhyamik Examination Certificate relating to **Date of Birth**.
4. Self attested copy of **Caste Certificate** (if applicable).
5. **6 (six)** copies of self attested recent passport size photograph.
6. Bank Draft of ₹500/- (₹250/- in case of reserved category candidates) payable at Agartala in favour of the Registrar General, High Court of Tripura, Agartala.
7. In case of application send by post, envelope containing the application should be captioned "**Application for appointment in Grade-III of the Tripura Judicial Service.**"

**HIGH COURT OF TRIPURA  
AGARTALA**

**SYLLABUS OF THE FINAL WRITTEN EXAMINATION FOR THE POSTS IN  
GRADE-III OF TRIPURA JUDICIAL SERVICE.**

**SYLLABUS**

**WRITTEN EXAMINATION**

**i) ENGLISH -100 marks:**

- (a) Essay Writing
- (b) Precise Writing
- (c) Grammar etc.

**ii) BENGALI -100 marks:**

- (a) Translation of an English Passage into Bengali- 25 marks
- (b) Translation of a Bengali Passage into English- 25 marks
- (c) Essay writing- 30 marks
- (d) Report writing to newspaper on social/specific problem to publish it to draw the attention of the authority- 20 marks.

**iii) GENERAL KNOWLEDGE-100 marks:**

- (a) Objective Type
- (b) Aptitude Test

**iv) LAW PAPER-I -100 marks:**

- (a) Constitution of India
- (b) Code of Civil Procedure
- (c) Transfer of Property Act
- (d) Indian Contract Act

**v) LAW PAPER-II -100 marks:**

- (a) Indian Penal Code
- (b) Criminal Procedure Code
- (c) Indian Evidence Act
- (d) Law of Torts

**INTERVIEW**

**Interview, Viva-voce – 100 marks.**

Minimum qualifying marks in Viva voce: As per Tripura Judicial Service Rules, 2003 (as amended upto date).

**N.B :-** Date of Preliminary examination will be notified in due course.



**(S. G. CHATTOPADHYAY)  
REGISTRAR GENERAL  
HIGH COURT OF TRIPURA,  
AGARTALA.**